

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-VI**

Item No. 607  
IB-42/ND/2023

**IN THE MATTER OF:**  
**Canara Bank**

...PETITIONER

**Vs**

**Mrs. Neeta Bansal**

...RESPONDENT

**Section**  
**U/s 95(1) of IBC, 2016**

**Order delivered on 14.05.2024**  
**Hybrid Hearing (PHYSICAL & VC)**

**Coram:**  
**SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)**  
**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

**For the Petitioner/Applicant:**

**For the RP** :Adv. Shankari Mishra

**For the Respondent** :Adv Prashant Katara

**ORDER**

Ld. Counsel for the Resolution Professional is present and submitted that they have filed the report under Section 99, however it is not listed today.

In view, list the matter on **10.07.2024**.

**Sd/-**  
**(Rahul Bhatnagar)**  
**Member (T)**

**Sd/-**  
**(Mahendra Khandelwal)**  
**Member (J)**